

**Shree Sai Smelters India Limited****List of Stakeholders under Regulation 31 of IBBI (Liquidation Process) Regulations, 2016.****Category: List of Secured Financial Creditors****Date of Commencement of Liquidation: 25-01-2024; List of Stakeholders is Pursuant to claims received and updated as on 29-03-2024**

(Amount in ₹)

S.No	Name of creditor	Details of claim received			Details of claim admitted					Amount of continue not claim	Amount of any mutual dues, that	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount Claimed	Nature of Claim	Amount of claim admitted	Amount covered by security	Amount covered by Guarantee	Whether related party?	% of Voting in SCC					
1	Punjab National Bank	01-03-2024	39,61,98,083.69	Secured Financial Creditor	39,13,78,978.82	-	-		92.20%	-	-	-	48,19,104.87	The charges and some amount of interest is under verification.
	<b>Total</b>		<b>39,61,98,083.69</b>		<b>39,13,78,978.82</b>	-	-		92.20%	-	-	-	<b>48,19,104.87</b>	